GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3841
ANSWERED ON:19.03.2015
RURAL DEVELOPMENT ACTIVITIES
Ram Mohan Naidu Shri Kinjarapu;Udasi Shri Shivkumar Chanabasappa

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds allocated for various rural development schemes/ programmes during the 12th Five Year Plan, State/UT and scheme-wise;
- (b) whether suggestions have been received to enhance the allocation for the rural development activities and if so, the details thereof;
- (c) whether various schemes aimed at improving the lives of rural people have not yielded the desired results, if so, the details thereof and the reasons therefor along with the reaction of the Government thereto; and
- (d) the details of monitoring mechanism available so as to ensure that the objectives of the rural development schemes are achieved?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

- (a) Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) is a demand driven programme, no allocation of funds is made under this scheme. State/UT-wise details of funds allocated during 12th Five Year Plan (2012-13 to 2014-15) under Swarnajayanti Gram Swarozgar Yojana /National Rural Livelihoods Mission (SGSY/NRLM), Pradhan Mantri Gram Sadak Yojana (PMGSY), Indira Awaas Yojana (IAY) and National Social Assistance Programme (NSAP) are given in Annexure.
- (b) Under NRLM, a request for additional funds was received from Government of Jammu and Kashmir to cover 2/3rd of the vulnerable rural households and the request was accepted by the Ministry. Under IAY, request for enhancing the quantum of assistance per unit and allocation for States have been received on several occasions.
- (c) The objectives of different rural development schemes are to bring holistic development and overall improvement in the quality of life in rural areas and have a significant impact on the targeted beneficiaries.
- (d) The Ministry has evolved a comprehensive multi-level and multi-tool system of monitoring for implementation of its programmes. Appropriate objectively verifiable performance indicators have been developed for each of the specific programmes, for effective monitoring at the District, Block, Gram Panchayat and Village levels so that alarm signals can be captured well in advance for mid-course corrections. The important instruments of monitoring are Review by Union Ministers, On-Line Reporting through MIS, Utilization Certificates/Audit Reports, Performance Review Committee Meetings/Regional Review Meetings, National Level Monitors, Vigilance and Monitoring Committees and Area Officers' Scheme.